282. SHRI TIRUCHI SIVA:

Will the Minister of Heavy Industries be pleased to state:

(a) whether Government is aware that heavy industries are responsible for nearly one-third of carbon emissions;
(b) if so, the details thereof; and
(c) whether Government has initiated schemes to incentivize heavy industries to adopt sustainable technologies to reduce their environmental impact and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a) to (c): Sir, no such study has been conducted by the Ministry of Heavy Industries regrading carbon emissions. However, following three schemes are being implemented by the Ministry of Heavy Industries to incentivize purchasers and manufacturers of electric vehicles to adopt sustainable technologies to reduce their environmental impact:

i. Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India): The Government notified Phase-II of FAME India Scheme initially for a period of five years commencing from 1st April, 2019 with a total budgetary support of Rs. 10,000 crore.

ii. Production Linked Incentive (PLI) Scheme for Automotive Sector: The Government on 15th Sep., 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores. The scheme provides incentives up to 18% for electric vehicles.

iii. PLI Scheme for Advanced Chemistry Cell (ACC): The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 30 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme.

**********